

headed by Secretary Posts with similar functions and responsibilities.

**Telephone Connections on Priority Basis in Gurgaon**

3905. SHRI BHUPINDER SINGH HOODA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of telephone connections sanctioned on priority basis in Gurgaon Telephone Exchange during January 1, 1990 to June 30, 1991;

(b) the total number of telephones out of them installed so far in Gurgaon;

(c) the reasons for delay in installing the remaining telephone connections in Gurgaon; and

(d) the time by which all such connections will be provided?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) 519 telephone connections were sanctioned on priority basis in Gurgaon during the period.

(b) Out of these, 69 telephone connections have been installed so far.

(c) and (d) While action to provide these telephone connections was under way, some cases of fake out-of-turn sanction orders were brought to the notice by Telecom. Field Units. An investigation by Vigilance Branch was ordered in May 1991 to detect fake cases and action to provide telephones on out of turn sanctions was therefore, withheld pending completion of investigation. Further action is possible only on receipt of the investigation report. However, in respect of recommendations made by Hon'ble M.Ps against their quota, further action for provision of telephones has been initiated separately. These will be installed progressively on priority subject to technical feasibility.

**Kidnappings in Delhi**

3906. SHRI GURUDAS KAMAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of kidnappings that took place in Delhi

during this year along with the details thereof; and

(b) the remedial measures taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) 384 cases of kidnapping have been reported in Delhi during the period from 1.1.1991 to 31.7.1991. Of these cases 112 have been cancelled and 11 have been filed as untraced. Of the remaining 261 cases, 30 are pending trial and 231 are pending investigation.

(b) Among the measures taken are surveillance of known criminals, increased patrolling, proper investigation of reported cases and offering of rewards in some cases. Raids are also conducted in areas of ill repute to trace out kidnapped girls.

**Trifurcation of N.W. Telecom. Circle**

3907. SHRI PAWAN KUMAR BANSAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a decision had been taken to trifurcate the erstwhile N.W. Telecom. Circle comprising the States of Punjab, Haryana, Himachal Pradesh and Union Territory of Chandigarh with headquarters at Chandigarh, Ambala and Shimla;

(b) if so, whether the orders for shifting the headquarters of Punjab Telecom. Circle from Ambala to Chandigarh have not been executed so far; and

(c) if so, the reasons therefor and by when the process is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) No, Sir. The orders for Trifurcation of N.W. Telecom. Circle were ordered in April, 1986 to the extent as under:—

(i) Formation of an independent Telecom. Circle for the State of Punjab.